



2026:AHC:30457-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 12491 of 2024

Subhash And Another

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Abhishek Mayank, Raghuvansh Misra
Counsel for Respondent(s)	:	G.A.

In Chamber

HON'BLE SIDDHARTH, J.
HON'BLE PRASHANT MISHRA-I, J.

Order on Criminal Misc. Correction Application No. 07 of 2026

This is the correction application for correction of the order dated 09.12.2025.

Case Crime No. " **512 of 2015** " mentioned in 3rd line of 2nd paragraph of the order dated 09.12.2025 shall be read as Case Crime No. " **513 of 2015** "

The order aforesaid is corrected to this extent.

This order shall be treated as part of the order dated 09.12.2025.

The application is allowed.

February 10, 2026
Rohit

(Prashant Mishra-I,J.) (Siddharth,J.)